

BENCH-I

for order

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP(IB) No.440/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company	Agarwal Coal Corporation Pvt.Ltd.-Vs-Impex Ferro Tech Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. S. K. Tiwari Adr. }  
A. Debey

petitioner

A. Dubey  
9-11-17

Mr. Bidyut Dutt Adv. }

Respondent

\_\_\_\_\_  
9/11/17

**ORDER**

Ld. Counsel for the petitioner and the respondent are present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

Sd

(Jinan K.R.)  
Member (J)

Sd

(Vijai Pratap Singh)  
Member (J)